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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.10/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.4/2008
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram <i>for Impleading Respondents 9-11</i>	PCS	9849056652	


Enclosed Order Sheet

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ORDER

Heard, Shri S.Chidambaram, PCS for Impleading Respondents 9 to 11

At the request of Ld. Counsel for the Respondent, case is posted on
28-11-2017.


Member (T)

Pc


Member (J)